

had given a notice, and it is under consideration. You cannot say that it should be taken up when you want it. It is under consideration. Now, please sit down...(Interruptions) Nothing will go on record...(Interruptions)

श्री उपसभापति : हनुमंतराव साहब, आप बैठिए । ...**(व्यवधान)**... आप बैठिए । ...**(व्यवधान)**... आप बैठिए, प्लीज । ...**(व्यवधान)**...

Grant of Pension to Kerala's Freedom Fighters of 1946 Naval Mutiny

SHRI PRASANTA CHATTERJEE (West Bengal): Sir, my submission is that on the eve of celebration of 60 years of our Independence, I wish to draw the attention of the nation to a report which states *inter alia* that nearly 75 octogenarians in the State of Kerala have been waiting for an order of the Ministry of Home Affairs which would make them eligible for freedom fighters' pension for having fought in the Naval Mutiny in 1946. It is a matter of shame for the nation as a whole that these freedom fighters had to approach the Kerala High Court; the hon. Court had given its verdict in their favour in 2006. But no action has yet been taken by the Union Government to grant pension to them.

In the last Session attention of the Government had been drawn through a Question to the inordinate delay in the grant of pension to Telengana freedom fighters. At that time, awarding of, at least, *Tamra Patras* was also demanded. Our comrade, Shri Sitaram Yechury had mentioned about that.

I would request that the Union Government take an immediate positive action in this regard.

SHRI PENUMALLI MADHU (Andhra Pradesh): Sir, I associate myself with what the hon. Member has said.

SHRIMATI BRINDA KARAT (West Bengal): Sir, I also associate myself with what the hon. Member has mentioned.

SHRI TARINI KANTA ROY (West Bengal): Sir, I also associate myself with what the hon. Member has said.

SOME HON. MEMBERS: Sir, we associate ourselves with what the hon. Member has said. (Interruptions) Sir, the whole House associates with what he has said. (Interruptions)

SHRI DINESH TRIVEDI (West Bengal): Sir, I associate myself with what the hon. Member has mentioned. Sir, I also want to say...

MR. DEPUTY CHAIRMAN: Only associate, please. ...**(Interruptions)**

SHRI DINESH TRIVEDI: Sir, he had said that promises had been made but nothing was done. This is a very serious matter.

MR. DEPUTY CHAIRMAN: It is all right. Shri Ravula Chandra Sekar Reddy. (Interruptions) Please sit down. This is also an important matter. ...**(Interruptions)** Yes, Mr. Reddy.